

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|--------------|-------------|----------|-----------------------------------|
| CP 218/16 | TP 203/17 | For hearing | 391/ 394 | Aptean Software India Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|---|------------------------------------|-----------|
| 1. | LAKSHMI MENON For C.K Nandakumar Law Chambers (9880073412) | Petitioner (Aptean Software) | Lakshmi |

Counsel for petitioner is present. He has already filed a memo along with certificate issued by the Chartered Accountant regarding accounting treatment. Counsel has filed synopsis. He has also filed copy of the order of this Tribunal wherein the Tribunal has compounded the violation. Assistant from OL office is present. Smt. Prema Hatti, earlier appeared for ROC and RD. Heard.

For consideration, list it on 06.10.2017.


MEMBER (J)